

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/649/IB/2017  
NAME OF THE PETITIONER : A. PANDIAN  
NAME OF THE RESPONDENT : KOTHARI INDUSTRIAL CORPORATION LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	ROHAN PATASEKARAN	Counsel for Petitioner (A. Pandian)	Retd. J.
2.	P. Bagyalakshmi	Counsel for Respondent (Kothari Industrial corp)	P. Bagyalaksh
3.	C. Ramasubramanian	TRP	Ch. Mohd Sharief Tariq
4.	E. OMPRAKASH (Senior Counsel)	Counsel for financial creditor (Bekae properties)	V. M. Karthik
	V. M. KARTHIK. (Pranalingam Associates)		

**ORDER**

Counsels for the parties are present. Counsel for the Corporate Debtor prayed for time to make final submissions. At request, time is enlarged. Put up on **15.01.2018** at **10.30 A.M..**

<sup>-sd-</sup>  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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